

\200ITEM NO.4

REGISTRAR COURT. 1 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal 11168/2011

COMMISSIONER COMMERCIAL TAX, UP

Appellant(s)

VERSUS

DHAMPUR SUGAR MILLS LTD. & ANR.

Respondent(s)

Date : 15/11/2016 This appeal was called on for hearing today.

For Appellant(s) Mr. Abhinav K. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s) Mr. Prasenjit Keswani, Adv.

Mrs V. D. Khanna, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent no. 1 is duly represented.

None appears for respondent no. 2 despite due service.

Parties have not filed statement of case and statutory period
has expired.

As such, process for listing before Hon'ble Court as per
Rules.

(PAWAN DEV KOTWAL)
Registrar